NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.11.2026** (WEDNESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 576/2026 For Exemption IA No. 1614/2026 For Stay IA No. 1615/2026	BP Metal Packs Pvt Ltd Vs Ramanathan Bhuvaneshwari, Liquidator of Metal Closures Pvt Ltd & Anr.	Mr. Arjun Jaganathan	Mr. Srinandan K For Caveator
2.	Comp App (AT) (CH) (Ins) No. 561/2026 For Stay IA No. 1564/2026	Mukul Kumar RP of AMRL Hitech City Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. Anuj Malhotra	Mr. Rishi Srinivas For Caveator
3.	Comp App (AT) (CH) (Ins) No. 565/2026 For Stay IA No. 1580/2026 For Condone Delay IA No. 1581/2026 For Exemption IA No. 1582/2026 For Additional Docs. IA No. 1583/2026	Tamil Nadu Industrial Development Corporation Limited Vs SREI Equipment Finance Ltd & 2 Ors.	Mr. J Lenin	
4.	Comp App (AT) (CH) (Ins) No. 566/2026 For Condone Delay IA No. 1584/2026 For Additional Docs. IA No. 1585/2026 For Exemption IA No. 1586/2026 For Stay IA No. 1587/2026	Tamil Nadu Industrial Development Corporation Limited Vs SREI Infrastructure Finance Ltd & 2 Ors.	Mr. J Lenin	

5.	Comp App (AT) (CH) (Ins) No. 537/2026	Shenzhen Leader Power Technology Company Limited Vs PuR Energy Pvt Ltd	Ms. Meena C	
6.	Comp App (AT) (CH) (Ins) No. 590/2026 For Stay IA No. 1656/2026 For Exemption IA No. 1657/2026	Shaikh Nafis Anjum RP,Buoyant Technology Constellations Pvt Ltd Vs Manyata Infrastructure Developments Pvt Ltd & 2 Ors.	Mr. Adith Jahgirdar	Mr. R Murali For Caveator
7.	Comp App (AT) (CH) No. 105/2026 For Direction IA No. 1502/2026 For Exemption IA No.1503 & 1505/2026 For Stay IA No. 1504/2026	Ganesh Kumar Patwari & 10 Ors. Vs Starlite Global Enterprises (India) Ltd & Anr.	Mr. S Vedhavel	Ms. Nishitha Banda For Caveator
8.	Comp App (AT) (CH) (Ins) No. 582/2026 For Stay IA No. 1634/2026	Indian Bank Vs Suman Mahendra Kumar Singhi & 6 Ors **WITH**	Mr. ML Ganesh	Mr. Satish Rai R1
9.	Comp App (AT) (CH) (Ins) No. 583/2026 For Stay IA No. 1635/2026	Indian Bank Vs Mahendra Kumar Singhi & 6 Ors	Mr. ML Ganesh	Mr. Satish Rai For Caveator

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 107/2026 For Direction IA No. 1531/2026	Manjula Reddy Tikkavarapu Vs The Registrar of Companies, Telangana & Anr.	Ms. Krutika Raghavan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Tax and Registration Dept. Rep by T Saravanakumar, Asst.Commissioner Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr **WITH**	Mr. P Sathish	

12.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Steel & Allied Industries Ltd & 4 Ors **WITH**	Mr. P Sathish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
13.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. P Sathish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6-R8
14.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department, Rep by Deputy Commissioner (ST) (IV) Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	
15.	Comp App (AT) (CH) No. 85/2026 For Stay IA No. 1176/2026	YSP Balraj Vs Store N Move Pvt Ltd & 6 Ors.	Mr.H Karthick Seshadri	Mr. R Imayavaramban R1 R4 R5
16.	IA No. 1630/2026 (For Substitution) in Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024 **(Interim Order)**	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. **WITH**	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
17.	Comp App (AT) (CH) No. 44/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
18.	IA No. 1201/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025 **(Interim Order)**	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. **WITH**	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

19.	IA No. 1203/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024 **(Interim Order)**	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
20.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025 **(Interim Order)**	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
21.	IA No. 1108/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 649/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited **WITH**	Mr. M Ramu	Ms. MS Vismaya
22.	IA No. 1109/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 650/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited **WITH**	Mr. M Ramu	Ms. MS Vismaya
23.	IA No. 1110/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Constructions Limited **WITH**	Mr. M Ramu	Ms. MS Vismaya
24.	IA No. 1107/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 71/2026 For Stay IA No. 181 & 182/2026 **(With Defects)**	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited **WITH**	Mr. M Ramu	

25.	IA No. 1098/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 07/2026 For Exemption IA No. 18/2026 For Stay IA No. 21/2026	Venna Venkateswarlu & 7 Ors. Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd	Mr. M Ramu	
26.	IA No. 1344/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 475/2026 For Stay IA No. 1343/2026 For Exemption IA No. 1345/2026	S. Bhaskar Rao (Deceased) through Legal Rep S Kanyakumari & Anr. Vs Dr. Kondapalli Venkat Srinivas, Liquidator, Sai Bhaskar Irons Ltd & 2 Ors.	Mr. Bendi Raviteja	
27.	IA No. 1429/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 505/2026	Sri Balaji Associates Vs Madhucon Projects Ltd **WITH**	Mr. CV Shailandhran	
28.	IA No. 1430/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 506/2026	Sri Balaji Associates Vs Madhucon Projects Ltd	Mr. CV Shailandhran	
29.	IA No. 1513/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 541/2026 For Exemption IA No. 1512/2026 For Direction IA No. 1514/2026	Consortium of Bharath Hitech Builders Pvt Ltd And Noida Holdings Pvt Ltd. Vs Dreamz Infra India Limited through RP, Ramanathan Bhuvaneshwari	Mr. Prashant Jain	
30.	Comp App (AT) (CH) (Ins) No. 542/2026 For Stay IA No. 1516/2026	Kallam Nagi Reddy Erst. Promoter-cum-Prospective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors. **WITH**	Mr. Avinash Krishnan Ravi	
31.	IA No. 1549/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 554/2026	Kallam Nagi Reddy Erst. Promoter-cum-Prospective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors.	Mr. Avinash Krishnan Ravi	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	IA No. 1219/2026 (For Restoration) in Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
33.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao (Deceased) & 8 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
B. Without Interim Order				
34.	Comp App (AT) (CH) (Ins) No. 153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
35.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023, 641/2024, 1449/2025 & 591/2026	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
36.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George - R1 Mr. Pranav Charan R2 Mr.Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
37.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt Ltd & 3 Ors	***Counsel on record designated as Senior Advocate***	Ms. Neha Bhupathiraju R1 Mr. P Soma Shekar Reddy - R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
38.	Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025 For Direction IA No. 1242/2026	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. CS Yogindunath R1-R3 Mr. Mayan H Jain R4
39.	Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors **WITH**	Ms. Vismaya MS	Mr. Maharshi Viswaraj R1 Ms. Aishwarya N R2 R3 Mr. Muddana Prashanth Kumar R5 Mr. Vara Prasada Rao R7
40.	Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors **WITH**	Mr. Muddana Prashanth Kumar	Mr. Maharshi Viswaraj R1 Ms. Aishwarya N R2 R3 Ms. Vismaya MS R4-R6 Mr. Vara Prasada Rao R8
41.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Ms. Aishwarya N	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Vismaya MS R4-R6 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
42.	Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors **WITH**	Ms. Vismaya MS	Mr. M Maharshi Viswaraj- R1 Ms. Aishwarya N R2 R3 Mr. Muddana Prashanth Kumar R4 R5 Mr. Vara Prasada Rao R7
43.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors **WITH**	Mr. Muddana Prashanth Kumar	Mr. M Maharshi Viswaraj- R1 Mr. Vara Prasada Rao R8

44.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Ms. Aishwarya N	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 R3 Ms. Vismaya MS R4-R6 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
45.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443 & 986/2026 To implead IA No. 1058/2026 To Vacate Stay IA No. 812/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Ms. Aishwarya N R2
B. Without Interim Order				
46.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
47.	Comp App (AT) (CH) No. 45/2026 For Additional Docs IA No. 611/2026 For Exemption IA No. 612/2026	Chegondi Venkata Tulasi Vs BS Envi-Tech Pvt Ltd & 2 Ors	Mr. S Rajagopalan	Mr. B Raveendra Babu R1-R3
48.	Comp App (AT) (CH) (Ins) No. 234/2026 For Stay IA No. 652/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr **WITH**	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi R1
49.	Comp App (AT) (CH) (Ins) No. 236/2026 For Exemption IA No. 667/2026 For Stay IA No. 668/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi R1
50.	Comp App (AT) (CH) (Ins) No. 328/2026 For Stay IA No. 950/2026	Union Bank of India Vs P Lakshmi Sruthi, Personal Guarantor of Minerva Executive Apartments Pvt Ltd (Corporate Debtor)	Ms. Barnali Paul	
51.	Comp App (AT) (CH) (Ins) No. 335/2026	K Chandrasekaran Vs CA Sudhir GS, RP & Anr	Mr. Sanjay N Gandhi	Ms. Kavitha Singuluri R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) (Ins) No. 482/2026 For Direction IA No. 1359/2026 For Urgent Hearing IA No. 1360/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors. **WITH**	Ms. S Manjula Devi	Mr. ML Ganesh R2 Mr. T Jayasankar R3
53.	Comp App (AT) (CH) (Ins) No. 483/2026 For Additional Docs. IA No. 1366/2026 For Direction IA No. 1367 & 1368/2026 For Urgent Hearing IA No. 1369/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors **WITH**	Ms. S Manjula Devi	Mr. B Dhanaraj R1 Mr. ML Ganesh R2 Mr. T Jayasankar R3
54.	Comp App (AT) (CH) (Ins) No. 485/2026 For Direction IA No. 1378/2026 For Urgent Hearing IA No. 1379/2026 For Additional Docs. IA No. 1380/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs Coimbatore Child Trust Hospital Pvt Ltd& 2 Ors	Ms. S Manjula Devi	Mr. T Jayasankar R1 Mr. B Dhanaraj R2

12:45 PM

For Hearing

With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
55.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr.	Mr. Paras Mithal	Ms. Mumaneni Vazra Laxmi
56.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar & Anr.	Mr. Paras Mithal	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. **WITH**	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
58.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022 **(Interim Order)**	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. **WITH**	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
59.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S Rajendran Vs South India Hotels Pvt Ltd & 8 Ors. **WITH**	Ms. M Savitha Devi	Mr.Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
60.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr.Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days: **VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500), or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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